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B.H.M.Krishna-Vrs-UOI & Ors

OA No.609/13

**Order dated: 10.09.2013**

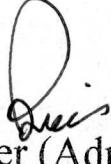
**CORAM**

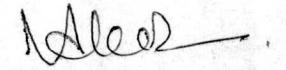
**HON'BLE SHRI A. K. PATNAIK, MEMBER (J)**

**HON'BLE SHRI R.C.MISRA, MEMBER (A)**

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On the oral prayer of Mr.S.K.Samal, Learned Counsel for the Applicant, he is permitted to withdraw this OA with liberty to file fresh OA, if so advised. Accordingly, this OA stands disposed of as withdrawn. No costs.

  
Member (Admn.)

  
Member (Judl.)